

in each State during the year 1975-76, as reported by the State Governments, is laid on the Table of the House. [Place in Library. See No. LT-11013/76]. Government and financial institutions have already initiated action to monitor incidence of the phenomenon of sickness in industrial undertakings, at the incipient stage itself, with a view to provide them increased allocation of raw materials, working capital and technical assistance and also to bring about changes in management.

(b) The information is being collected and will be laid on the Table of the House.

Shifting of Head Quarters of Industrial Units to Calcutta

258. SHRI R. N. BARMAN: Will the Minister of INDUSTRY be pleased to state:

(a) whether some of the industrial units have once again started shifting their Head Offices to Calcutta;

(b) whether there has been any improvement in industrial investment also in West Bengal; and

(c) if so, the facts thereof for the last three years?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI B. P. MAURYA): (a) and (b). Yes, Sir.

(c) The number of industrial units/cos. shifting head office to Calcutta during the last three years are:

Year	No.
1973-74	4
1974-75	8
1975-76	8

The estimated industrial investment in licensed project implemented during the three years from June, 1973 to June, 1976 is of the order of Rs. 342 82 crores (estimated).

C. B. I. Inquiry into Murder of a Lucknow Girl

259. SHRI R. N. BARMAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether CBI has been entrusted with the investigation of a Lucknow case where a girl was killed allegedly by smugglers; and

(b) if so, the progress made in regard thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN): (a) At the request of State Govt., the Central Bureau of Investigation has been entrusted with the investigation of Miss Shubhra Lahiri's murder case of Lucknow, on 2-5-76.

(b) The case is under investigation.

Employment of Wives of Army Officers by Foreign Organisation

260. SHRIMATI ROZA DESHPANDE.

SHRI C. JANARDHANAN:

SHRI N. SREEKANTAN NAIR:

Will the Minister of DEFENCE be pleased to state:

(a) whether I. B. M. is employing the wives of army officers posted at sensitive posts on high salaries;

(b) if so, the number of such persons working in I. B. M.;

(c) since when they have been working their educational qualifications and salaries;

(d) whether the wives of army officers are not allowed to work in any foreign organisation; and

(a) if so, whether these officers have sought permission from the Government before getting jobs in this firm?

THE MINISTER OF DEFENCE (SHRI BANSI LAL): (a) and (b). One case of the wife of a retired but re-employed officer of the Army has come to our notice.

(c) She is a Matriculate and has been working since 1st February, 1969. Her present salary is Rs. 1,000 per month.

(d) Ordinarily not, but there is a provision for permission being given in certain cases.

(e) The officer sought ex-post-facto permission on 19-9-1972. The matter was considered and her appointment was not found objectionable and was approved on 17-3-1973.

Vishakhapatnam Naval Dock Yard

261. SHRIMATI ROZA DESHPANDE: Will the Minister of DEFENCE be pleased to state:

(a) the progress made in the construction of Vishakhapatnam Naval Dockyard; and

(b) how long it would take to complete?

THE MINISTER OF DEFENCE (SHRI BANSI LAL): (a) and (b). The Naval Dockyard Project at Vishakhapatnam has been planned to be executed in three phases, basing the plan on operational requirements and availability of resources. The first phase of the Project is expected to be completed by 1979. The second phase is expected to be completed by 1981. The third phase will be taken up after completion of the second phase. It is difficult to say at present when the third phase will be completed.

Development of Small Scale Units

262. SHRI SHANKAR DAYAL SINGH:

SHRIMATI ROZA DESHPANDE:

SHRI RAGHUNANDAN LAL BHATIA:

SHRI R. S. PANDEY:

Will the Minister of INDUSTRY be pleased to state:

(a) whether Government have drawn a new programme to develop small scale units;

(b) if so, the main features of the programme;

(c) how far this had been welcomed by the small scale industrialists; and

(d) whether International Labour Organisation has also shown interest in the programme?

THE MINISTER OF INDUSTRY (SHRI T. A. PAI): (a) and (b). Since the last two years, and particularly since the proclamation of the Emergency, the development of small scale industries has been intensified and extended. The initiatives taken in this regard relate to development of entrepreneurship and small scale industries in backward areas, the Programme of Assistance to Engineer Entrepreneurs; modernisation programme; scheme for Regional Testing Centres and setting up of new Tool Rooms as well as Product and Process Development Centre in Glass and Ceramics; development of ancillaries and marketing exports; and services in respect of consultancy and extension.

(c) These initiatives have been welcomed by small scale industries and have resulted in an increase of employment and productivity in the small scale sector.

(d) Yes, Sir; especially in regard to small scale industries in rural areas.